

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Virtual Hearing)**

**PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)
: SHRI SANJAY PURI – MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 29.04.2024 AT 01:00 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/84/9/AMR/2022		9 of IBC	Bharat Heavy Electricals Limited (BHEL), New Delhi Vs. Navayuga Engineering Company Limited
	IA(IBC)/87/2024	U/s Rule 11 of NCLT Rules, 2016	Navayuga Engineering Company Limited Vs Bharat Heavy Electricals Limited (BHEL)
	IA(IBC)/45/2024	Under Rule 11 of NCLT Rules, 2016	Navayuga Engineering Company Limited Vs Bharat Heavy Electricals Limited

ORDER

Present: None appears for the OC.

Mr. Vimal Vasireddy, Ld. Counsel for the CD.

Rejoinder not filed. For filing the Rejoinder, list the matter on 04.07.2024.

IA(IBC)/87/2024:

Present: Mr. Sravan, Proxy Counsel for the Applicant.

Ld. Counsel for the Applicant shall issue notice to the Respondent by informing the next date of hearing and serve a copy of the application on the Respondent.

List the matter on 04.07.2024.

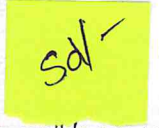
IA(IBC)/45/2024:

Present: Mr. Vimal Vasireddy, Ld. Counsel for the Applicant.

None appears for the Respondent.

Counter not filed. For filing the Counter, list the matter on 04.07.2024.


**SANJAY PURI
MEMBER (TECHNICAL)**


**RAJEEV BHARDWAJ
MEMBER (JUDICIAL)**